

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-107
IB-712/ND/2022
New IA/6647/2023

IN THE MATTER OF:

Union Bank of India

....Applicant

Vs.

M/s. PCL Oil & Solvents Ltd.

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 21.12.2023

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent :

ORDER

New IA/6647/2023:-

No one is present on behalf of the Applicant at the time of hearing of the matter. It is noticed that the present application is for seeking the rectification of order dated 04.12.2023 which was passed by a Bench Comprising of Shri Mahendra Khandelwal, Hon'ble Member(Judicial) and Shri Rahul Bhatnagar, Hon'ble Member(Technical). In the interest of justice, list this application before the Regular Bench on **15.01.2024**.

S/d-
(Dr. SANJEEV RANJAN)
MEMBER (T)

S/d-
(MAHENDRA KHANDELWAL)
MEMBER (J)